## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.124/252/HDB/2017
NAME OF THE COMPANY	Registrar of Companies, Hyderabad
NAME OF THE PETITIONER(S)	Komali Craft Venture Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

## **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Ashish Kumade Row gods	Pcs	ashishgaggal. PCS Qquil	Dohl

## Counsel for Respondent(s):

Designation	E-mail & Telephone No.	Signature
	Designation	Designation E-mail & Telephone No.

Heard Shri Ashish Kumar Gaggar, Learned PCS for the Petitioner.

Separate interim orders issued.

Member (T)

Bm

Member (J)